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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 33 of 2017 in CP No. 17/397-398/NCLT/AHM/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

Name of the Company:


Bhupendra Patel & Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HITESH BUCHA	PCS	R-2	

2.


ORDER

None present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondent no. 2.

Learned PCS sent a letter for adjournment.

List the matter on 31.08.2017.

Dated this the 26th day of July, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**